NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For compliance of objections	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NIMA K 7829466499 MG KEYSTONE PARTNERS	RESPONDENT	4

2. Saman4h Shreednar Petitioner 9900840996 MASCH

ORDER

Counsel for Petitioner is present. Counsel for Respondent filed Memorandum for adjournment. She has sought for adjournment till 16/11/2017. Counsel for Petitioner reported that, his Senior Counsel will attend the Tribunal on 17/11/2017 and requested the Tribunal to adjourn the matter to 17/11/2017. Therefore, matter is adjourned to 17/11/2017. Counsel for Respondent to file rejoinder and objections by the time and also to serve a copy on Petitioner Counsel well in advance.

Member (T)

Member (J)